

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 359 of 2019

IN THE MATTER OF:

M/s. Saregama India Ltd.

.....Appellant

Vs.

M/s. Home Movie Makers Pvt. Ltd.

.....Respondent

Present :

For Appellant:

Mr. Darpan Wadhwa, Sr. Advocate with Mr. Aseem Chaturvedi, Ms. Wamika Trehan, Mr. Milind Sharma, Advocates

For Respondents:

Mr. Aditya Verma, Mr. Shrey Patnaik, Mr. Jayant K. Mehta, Advocates for Respondents

O R D E R

13.09.2019 - Heard learned counsel for the parties. **Judgement is reserved.**

It will be open to the parties to file short written submissions not more than three pages by 17th September, 2019.

[Justice S. J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

ss/sk